No.A-170111/2/2008-Ad III/1  
Government of India  
Ministry of Corporate Affairs  
‘A’ Wing, 5th floor, Shastri Bhavan,  
Dr. Rajendra Prasad Road, New Delhi,  
Dated the 9th January, 2012  

ORDER  

With reference to recommendation of Central Government Employees Welfare Coordination Committee vide O.M.No.CGECWCC/2011-12-AMA dated 29.03.2011 and 11.05.2011, the Head of Department in this Ministry is pleased to appoint the following Registered Medical Practitioners as Authorized Medical Attendants in terms of CS(MA) Rules, 1944, as amended from time to time for all employees of this Ministry and their family members residing at Greenfield Colony, Sector-43 FARIDABAD, (HARYANA) and within a radius of 16 Kms thereof not covered by CGHS for a period up to 31/03/2012 or till further orders, whichever is earlier.

<table>
<thead>
<tr>
<th>S.No.</th>
<th>Name of RMP</th>
<th>Address</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Dr. Jagmohan Mittal, MBBS Regd. No.5644</td>
<td>303, Pragati Apartment, 21C, Faridabad, Phone : 9873276066</td>
</tr>
<tr>
<td>2.</td>
<td>Dr. Sandeep Gaur, MBBS, MS (General Surgery) Regd. No.49592</td>
<td>SCF 7 &amp; 8, Dayalbagh Colony, Surajkund, Faridabad – 121009 Phone : 9811355945</td>
</tr>
</tbody>
</table>

2. The aforesaid appointment would be subject to following terms and conditions:-
   (i) that they will charge consultation and injection fee as per the rates prescribed under CS (MA) Rules, 1944.
   (ii) that they will be required to follow the rules under CS (MA) Rules, 1944 and orders issued from time to time thereunder.
   (iii) that their nomination could be terminated even before the expiry of their term without assigning any reason or giving any notice.

Under Secretary to the Government of India  

To  
1) Dr. Jagmohan Mittal, MBBS, 303, Pragati Apartment, 21C, Faridabad.
2) Dr. Sandeep Gaur, MBBS, MS, SCF 7&8, Dayalbagh Colony, Surajkund, Faridabad.

Copy for information to:-
1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
2. Shri U.V.Singh, Secretary, CGECWCC, Library and information Officer, CGWB, NH-IV, Faridabad with the request to provide copies of willingness, declaration and police verification reports in respect of aforesaid AMAs.
3. All officers/Sections in the Ministry.
5. Shri Vinod Kumar, Section Officer, PI Section, MCA.
6. Guard file/Notice Board.
7. E-Governance Cell for uploading the order on MCA Website under “Miscellaneous” Column in the Employees’ Corner.
8. Hindi version will follow.